

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :29-04-2024

Date : 29.04.2024									
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applicant	C.C Typ e	Judge / Court Name	C.C Applied For	Deal ing Sect ion	Se at
1	39353 /2024	29.04.2 024	WP (C) - 10080 /2024	D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-24	WRIT BRANC H-5	(S ea t No - 32)
2	39354 /2024	29.04.2 024	WP (C) - 10135 /2024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-26	WRIT BRANC H-6	(S ea t No - 36)
3	39355 /2024	29.04.2 024	WP (C) - 10140 /2024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-26	WRIT BRANC H-6	(S ea t No - 36)
4	39356 /2024	29.04.2 024	WP (C) - 9501/ 2024	RAMESH CHANDRA MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-24	WRIT BRANC H-8	(S ea t No - 29)
5	39358 /2024	29.04.2 024	WP (C) - 7174/ 2022	TUSHAR KANTA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-26	WRIT BRANC H-8	(S ea t No - 39)

6	39364 /2024	29.04.2 024	WP (C) - 9809/ 2024	D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-25	WRIT BRANC H-3	(S ea t No - 28)
7	39365 /2024	29.04.2 024	CONTC - 2901/ 2024	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-26	CONTE MPT	(S ea t No - 3)
8	39366 /2024	29.04.2 024	WP (C) - 9498/ 2024	RAMESH CHANDRA MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-24	WRIT BRANC H-6	(S ea t No - 25)
9	39367 /2024	29.04.2 024	WP (C) - 9492/ 2024	RAMESH CHANDRA MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-24	WRIT BRANC H-6	(S ea t No - 25)
10	39368 /2024	29.04.2 024	WP (C) - 10217 /2024	A.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-25	WRIT BRANC H-7	(S ea t No - 5)
11	39369 /2024	29.04.2 024	CONTC - 3116/ 2024	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-26		(S ea t No - 5)
12	39370 /2024	29.04.2 024	WP (C) - 9491/ 2024	RAMESH CHANDRA MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-24	WRIT BRANC H-6	(S ea t No - 25)
13	39371 /2024	29.04.2 024	CONTC - 3119/ 2024	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-26		(S ea t No - 25)

14	39374/2024	29.04.2024	CONTC - 3038/2024	S. SATPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-04-26		(Seat No - 25)
15	39375/2024	29.04.2024	WP (C) - 9480/2024	RAMESH CHANDRA MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-24	WRIT BRANC H-6	(Seat No - 25)
16	39376/2024	29.04.2024	CONTC - 3146/2024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-26		(Seat No - 25)
17	39377/2024	29.04.2024	WP (C) - 9487/2024	RAMESH CHANDRA MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-24	WRIT BRANC H-6	(Seat No - 25)
18	39378/2024	29.04.2024	WP (C) - 6349/2022	S K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-25	WRIT BRANC H-7	(Seat No - 15)
19	39380/2024	29.04.2024	CONTC - 3118/2024	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-26	CONTE MPT	(Seat No - 4)
20	39381/2024	29.04.2024	CONTC - 3117/2024	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-26		(Seat No - 4)
21	39384/2024	29.04.2024	CONTC - 3138/2024	M.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-26	CONTE MPT	(Seat No - 4)

2 2	39385 /2024	29.04.2 024	CONTC - 3139/ 2024	MANORANJAN NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-26		(S ea t No - 4)
2 3	39386 /2024	29.04.2 024	CONTC - 3140/ 2024	MANORANJAN NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-26	CONTE MPT	(S ea t No - 6)
2 4	39388 /2024	29.04.2 024	CONTC - 2840/ 2024	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-26		(S ea t No - 6)
2 5	39390 /2024	29.04.2 024	CONTC - 3052/ 2024	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-26		(S ea t No - 6)
2 6	39391 /2024	29.04.2 024	CONTC - 2627/ 2024	C.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-19		(S ea t No - 6)
2 7	39394 /2024	29.04.2 024	CONTC - 2867/ 2024	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-25		(S ea t No - 6)
2 8	39395 /2024	29.04.2 024	ABLAP L- 3675/ 2024	G S MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-24		(S ea t No - 6)
2 9	39396 /2024	29.04.2 024	CONTC - 2625/ 2024	C.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-19		(S ea t No - 6)
3 0	39397 /2024	29.04.2 024	ABLAP L- 3676/ 2024	GS MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-24	BAIL- 2	(S ea t No -)

									9)
3 1	39398 /2024	29.04.2 024	ABLAP L- 3663/ 2024	MK PANI	C.O.	COURT NO. 1	Order Dtd. 2024-04-24		(S ea t No - 9)
3 2	39399 /2024	29.04.2 024	ABLAP L- 3653/ 2024	J PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-04-24		(S ea t No - 9)
3 3	39401 /2024	29.04.2 024	ABLAP L- 3651/ 2024	SK BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2024-04-24	BAIL- 2	(S ea t No - 8)
3 4	39403 /2024	29.04.2 024	ABLAP L- 3235/ 2024	SK BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2024-04-24		(S ea t No - 8)
3 5	39404 /2024	29.04.2 024	ABLAP L- 3684/ 2024	SP SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-24	BAIL- 2	(S ea t No - 9)
3 6	39407 /2024	29.04.2 024	ABLAP L- 3685/ 2024	SK DASH	C.O.	COURT NO. 1	Order Dtd. 2024-04-24		(S ea t No - 9)
3 7	39408 /2024	29.04.2 024	ABLAP L- 3676/ 2024	PK BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-04-24	BAIL- 2	(S ea t No - 9)
3 8	39409 /2024	29.04.2 024	CRLMP - 324/2 024	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 45)
3 9	39410 /2024	29.04.2 024	CRLMP - 603/2	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-04-26	WRIT BRANC H-7	(S ea t

			024						No - 44)
40	39411 /2024	29.04.2024	BLAPL - 276/2024	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2024-04-26	BAIL-2	(Seat No - 8)
41	39412 /2024	29.04.2024	BLAPL - 12958 /2023	B S SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-02-22	BAIL-1	(Seat No - 5)
42	39431 /2024	29.04.2024	WP (C) - 1899/2024	P.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-09	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 114)
43	39432 /2024	29.04.2024	WA- 490/2023	L D SAHOO A	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-26	WRIT APPEAL	(Seat No - 1)
44	39434 /2024	29.04.2024	WA- 1137/2023	SARAT DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-26	WRIT APPEAL	(Seat No - 1)
45	39435 /2024	29.04.2024	CONTC - 1829/2024	RUPESH KUMAR MOHANTY, P.S. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-26		(Seat No - 1)
46	39437 /2024	29.04.2024	CONTC - 1829/2024	RUPESH KUMAR MOHANTY, P.S. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-26		(Seat No - 1)
47	39438 /2024	29.04.2024	WP (C) - 9781/2024	GYANENDRA CHANDRA SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-26	WRIT BRANCH (DIVISION BENCH	(Seat No - 10)

								-1)	7)
48	39439/2024	29.04.2024	WP (C) - 9783/2024	GYANENDRA CHANDRA SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-26	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 107)
49	39440/2024	29.04.2024	WP (C) - 9785/2024	GYANENDRA CHANDRA SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-26	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 107)
50	39441/2024	29.04.2024	CONTC - 9687/2023	M/S.DINESH KU.PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-26	CONTE MPT	(Seat No - 2)
51	39443/2024	29.04.2024	WP (C) - 9800/2024	GYANENDRA CHANDRA SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-26	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 107)
52	39444/2024	29.04.2024	WP (C) - 9801/2024	GYANENDRA CHANDRA SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-26	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 108)
53	39445/2024	29.04.2024	ABLAP L- 3530/2021	A.K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2022-07-08	BAIL-1	(Seat No - 6)
54	39446/2024	29.04.2024	ABLAP L- 16009/2022	M. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-02-27	BAIL-2	(Seat No - 8)
55	39447/2024	29.04.2024	ABLAP L- 19279/2019	R N MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-04-26	BAIL-2	(Seat No - 11)

)
56	39448/2024	29.04.2024	ABLAP L-14144/2021	H.S. PAIKARAY	C.O.	COURT NO. 7	Order Dtd. 2022-08-26	CRIMINAL MISC	(Seat No - 3)
57	39449/2024	29.04.2024	ABLAP L-6165/2018	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2019-02-07		(Seat No - 3)
58	39450/2024	29.04.2024	ABLAP L-12346/2017	B. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2018-05-15		(Seat No - 3)
59	39451/2024	29.04.2024	ABLAP L-6909/2019	M.K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2021-07-20	BAIL-1	(Seat No - 2)
60	39452/2024	29.04.2024	ABLAP L-6412/2019	G. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2021-07-19	BAIL-1	(Seat No - 5)
61	39453/2024	29.04.2024	WP (C) - 6847/2024	TUSHAR KANTI SATAPATHY	C.O.	COURT NO. 7	Order Dtd. 2024-04-25	WRIT BRANCH-2	(Seat No - 7)
62	39454/2024	29.04.2024	WP (C) - 9119/2024	ARJUNA CHARANA BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-04-26	WRIT BRANCH-3	(Seat No - 11)
63	39455/2024	29.04.2024	RVWPE T-426/2019	M/S.SURENDRA KU. GARTIA, B.S.DAS	C.O.	COURT NO. 7	Order Dtd. 2024-04-26	CIVIL REVISION	(Seat No - 1)
64	39456/2024	29.04.2024	ABLAP L-1433/	B MOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2024-04-26	BAIL-1	(Seat No - 1)

			2024						No - 6)
65	39457/2024	29.04.2024	ABLAP L-3810/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 7	Order Dtd. 2024-04-26		(Seat No - 6)
66	39458/2024	29.04.2024	WP(C) - 10413/2024	T.K. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-04-26	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 114)
67	39459/2024	29.04.2024	ABLAP L-3801/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 7	Order Dtd. 2024-04-26		(Seat No - 114)
68	39460/2024	29.04.2024	ABLAP L-3723/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 7	Order Dtd. 2024-04-26	BAIL-2	(Seat No - 9)
69	39461/2024	29.04.2024	WP(C) - 10149/2024	T.K. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-04-26	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 111)
70	39462/2024	29.04.2024	BLAPL - 1416/2024	AK DAS	C.O.	COURT NO. 7	Order Dtd. 2024-04-26		(Seat No - 111)
71	39463/2024	29.04.2024	WP(C) - 10149/2024	T.K. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-04-26	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 111)
72	39464/2024	29.04.2024	WP(C) - 1536/	TAPAN KU. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-04-25	WRIT BRANCH	(Seat No - 111)

			2015					(DIVISION BENCH -1)	No - 105)
73	39465 /2024	29.04.2024	WP (C) - 10121 /2024	BHOJARAJ SETH	C.O.	COURT NO. 7	Order Dtd. 2024-04-26	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 111)
74	39466 /2024	29.04.2024	WP (C) - 1536/2015	SOUMYASARATHI DAS	C.O.	COURT NO. 7	Order Dtd. 2024-04-25	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 105)
75	39467 /2024	29.04.2024	WP (C) - 40875 /2021	MANAS RANJAN DHAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-26	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 103)
76	39468 /2024	29.04.2024	WP (C) - 14880 /2022	SANJAYA KU. SAHU	C.O.	COURT NO. 7	Order Dtd. 2024-04-26	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 108)
77	39469 /2024	29.04.2024	WP (C) - 10120 /2024	R.K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-04-26	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 111)
78	39470 /2024	29.04.2024	WP (C) - 14880 /2022	P K SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-04-26	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 108)
79	39471 /2024	29.04.2024	WP (C) - 10009 /2024	R.K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-04-26	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 110)

80	39472/2024	29.04.2024	WP (C) - 22026/2022	RAMESH CH. ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-04-26	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 110)
81	39473/2024	29.04.2024	WP (C) - 10001/2024	R.K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-04-26	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 110)
82	39474/2024	29.04.2024	WP (C) - 15445/2015	R CH ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-04-26	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 105)
83	39475/2024	29.04.2024	WP (C) - 9851/2024	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 108)
84	39476/2024	29.04.2024	WP (C) - 18049/2016	N K SATAPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-26	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 105)
85	39478/2024	29.04.2024	WP (C) - 8855/2019	G SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-26	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 114)
86	39479/2024	29.04.2024	WP (C) - 9844/2024	SAROJ KUMAR DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-26	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 108)
87	39482/2024	29.04.2024	BLAPL - 12102/2023	JYOTI PRAKASH KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-25	BAIL-1	(Seat No)

									-3)
88	39483/2024	29.04.2024	CRLRE V-700/2023	N NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-23	CRIMINAL REVISION	(Seat No - 2)
89	39485/2024	29.04.2024	WP(C) - 9889/2024	DILIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-25	WRIT BRANCH-3	(Seat No - 28)
90	39486/2024	29.04.2024	WP(C) - 8659/2024	M R ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-25	WRIT BRANCH-6	(Seat No - 24)
91	39487/2024	29.04.2024	CONTC - 3115/2024	S. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-26		(Seat No - 24)
92	39488/2024	29.04.2024	CONTC - 3131/2024	M.R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-26		(Seat No - 24)
93	39489/2024	29.04.2024	WP(C) - 9873/2024	ANIL KUMAR DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-25	WRIT BRANCH-3	(Seat No - 28)
94	39490/2024	29.04.2024	WP(C) - 8932/2024	M R ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-25	WRIT BRANCH-1	(Seat No - 31)
95	39491/2024	29.04.2024	CONTC - 3214/	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-26		(Seat)

			2024						No - 31)
9 6	39492 /2024	29.04.2 024	CONTC - 3215/ 2024	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-26		(S ea t No - 31)
9 7	39493 /2024	29.04.2 024	WP (C) - 9842/ 2024	ASHOK KU. RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-25	WRIT BRANC H-3	(S ea t No - 28)
9 8	39494 /2024	29.04.2 024	CONTC - 3216/ 2024	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-26		(S ea t No - 28)
9 9	39495 /2024	29.04.2 024	WP (C) - 9803/ 2024	ASISH KUMAR RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-25	WRIT BRANC H-3	(S ea t No - 28)
1 0 0	39496 /2024	29.04.2 024	WP (C) - 6930/ 2024	R R DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-24	WRIT BRANC H-3	(S ea t No - 14)
1 0 1	39497 /2024	29.04.2 024	CONTC - 3217/ 2023	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	CONTE MPT	(S ea t No - 1)
1 0 2	39498 /2024	29.04.2 024	WP (C) - 8489/ 2024	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-24	WRIT BRANC H-4	(S ea t No - 27)
1	39499	29.04.2	CONTC	M.R. ROUTRAY	C.O.	COURT	Order Dtd.		(S

03	/2024	024	- 3084/ 2024			NO. 3 OLD	2024-04-26		ea t No - 27)
104	39500 /2024	29.04.2 024	WP (C) - 8486/ 2024	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-24	WRIT BRANC H-4	(S ea t No - 27)
105	39501 /2024	29.04.2 024	CONTC - 3083/ 2024	M.R. ROUSTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-26	CONTE MPT	(S ea t No - 3)
106	39502 /2024	29.04.2 024	CONTC - 3132/ 2024	M R ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	CONTE MPT	(S ea t No - 4)
107	39503 /2024	29.04.2 024	CONTC - 3044/ 2024	MR.RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(S ea t No - 4)
108	39504 /2024	29.04.2 024	CONTC - 3111/ 2024	M/S. RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(S ea t No - 4)
109	39505 /2024	29.04.2 024	CONTC - 3148/ 2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	CONTE MPT	(S ea t No - 9)
110	39506 /2024	29.04.2 024	CONTC - 3017/ 2024	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(S ea t No - 9)
111	39507 /2024	29.04.2 024	CONTC - 3149/ 2024	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(S ea t No

									- 9)
1 1 2	39508 /2024	29.04.2 024	CONTC - 3218/ 2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(S ea t No - 9)
1 1 3	39509 /2024	29.04.2 024	CONTC - 3165/ 2024	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(S ea t No - 9)
1 1 4	39510 /2024	29.04.2 024	CONTC - 3167/ 2024	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	CONTE MPT	(S ea t No - 1)
1 1 5	39511 /2024	29.04.2 024	CONTC - 3010/ 2024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(S ea t No - 1)
1 1 6	39512 /2024	29.04.2 024	BLAPL - 1188/ 2024	N MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-19		(S ea t No - 1)
1 1 7	39513 /2024	29.04.2 024	CONTC - 3006/ 2024	M/S. RAMA KRISHNA BISOI, A.K.SAMANTARAY, P.K .DASH, A.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(S ea t No - 1)
1 1 8	39514 /2024	29.04.2 024	BLAPL - 2420/ 2024	J MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-22	BAIL- 2	(S ea t No - 12)
1 1 9	39515 /2024	29.04.2 024	CONTC - 3003/ 2024	M/S. RANJIT MOHANTY, D.K.MITRA, M.MOHANTY, B.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(S ea t No - 12)
1	39516	29.04.2	BLAPL	N SAHOO	C.O.	COURT	Order Dtd.		(S

20	/2024	024	- 2770/ 2024			NO. 8	2024-04-26		ea t No - 12)
121	39517 /2024	29.04.2 024	CONTC - 3168/ 2024	DEBENDRA BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-04-26		(S ea t No - 12)
122	39518 /2024	29.04.2 024	CONTC - 3123/ 2024	I.CH. SAHU	C.O.	COURT NO. 8	Order Dtd. 2024-04-26		(S ea t No - 12)
123	39519 /2024	29.04.2 024	CONTC - 3169/ 2024	DEBENDRA BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-04-26		(S ea t No - 12)
124	39520 /2024	29.04.2 024	CONTC - 3206/ 2024	DEBENDRA BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-04-26		(S ea t No - 12)
125	39521 /2024	29.04.2 024	CONTC - 3013/ 2024	M/S. PREMRAJ GOUDA, S. SWAIN, S.K. PADHI, R.N. PARI JA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(S ea t No - 12)
126	39522 /2024	29.04.2 024	CONTC - 3136/ 2024	R.C. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(S ea t No - 12)
127	39523 /2024	29.04.2 024	CONTC - 3213/ 2024	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(S ea t No - 12)

									12)
1 2 8	39524 /2024	29.04.2 024	CONTC - 3130/ 2024	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(S ea t No - 12)
1 2 9	39525 /2024	29.04.2 024	CONTC - 2970/ 2024	S.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(S ea t No - 12)
1 3 0	39526 /2024	29.04.2 024	CONTC - 3211/ 2024	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(S ea t No - 12)
1 3 1	39527 /2024	29.04.2 024	CONTC - 3212/ 2024	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(S ea t No - 12)
1 3 2	39528 /2024	29.04.2 024	CONTC - 3040/ 2024	A.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(S ea t No - 12)
1 3 3	39529 /2024	29.04.2 024	RVWPE T- 207/2 023	S.K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-25	CIVIL REVIS ION	(S ea t No - 1)
1 3 4	39530 /2024	29.04.2 024	CRLMC - 3459/ 2022	S K BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-04-25	CRIMI NAL MISC	(S ea t No - 5)
1 3 5	39531 /2024	29.04.2 024	CRLMC - 5632/ 2015	J. PARIDA	C.O.	COURT NO. 3	Order Dtd. 2023-07-06		(S ea t No

									-5)
136	39532/2024	29.04.2024	CRLMC - 3459/2022	SUBHRANSU BHUSAN MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-25	CRIMINAL MISC	(Seat No - 5)
137	39533/2024	29.04.2024	CRLMC - 4657/2023	A.T. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-04-26	CRIMINAL MISC	(Seat No - 6)
138	39534/2024	29.04.2024	CRLMC - 1372/2024	B. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-04-26	CRIMINAL MISC	(Seat No - 1)
139	39535/2024	29.04.2024	CRLMC - 5002/2023	J PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-04-26	CRIMINAL MISC	(Seat No - 2)
140	39536/2024	29.04.2024	CRLMC - 1369/2024	A. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-04-26	CRIMINAL MISC	(Seat No - 1)
141	39537/2024	29.04.2024	CRLMC - 1160/2024	B K DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-24	CRIMINAL MISC	(Seat No - 7)
142	39538/2024	29.04.2024	CRLMC - 1360/2024	M. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-04-26	CRIMINAL MISC	(Seat No - 1)
143	39540/2024	29.04.2024	CRLMC - 157/2024	A CH BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-04-24	CRIMINAL MISC	(Seat No - 2)
144	39541/2024	29.04.2024	CRLMC - 1352/	R.K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-04-26	CRIMINAL MISC	(Seat No - 1)

			2024						No - 1)
145	39542/2024	29.04.2024	CRLMC - 826/2024	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-24	CRIMINAL MISC	(Seat No - 2)
146	39543/2024	29.04.2024	BLAPL - 3580/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 15	Order Dtd. 2024-04-26		(Seat No - 2)
147	39544/2024	29.04.2024	CRLMC - 1393/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 15	Order Dtd. 2024-04-26		(Seat No - 2)
148	39545/2024	29.04.2024	CRLMC - 1351/2024	R.K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-04-26	CRIMINAL MISC	(Seat No - 1)
149	39546/2024	29.04.2024	BLAPL - 1529/2024	MR DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-26		(Seat No - 1)
150	39547/2024	29.04.2024	CRLMC - 1387/2024	R K MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-04-26	CRIMINAL MISC	(Seat No - 1)
151	39548/2024	29.04.2024	CRLMC - 1266/2024	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-04-26	CRIMINAL MISC	(Seat No - 5)
152	39549/2024	29.04.2024	CRLMC - 4703/2023	J KAMILA	C.O.	COURT NO. 15	Order Dtd. 2024-04-26	CRIMINAL MISC	(Seat No - 3)
155	39550/2024	29.04.2024	CRLMC -	BALARAM SINGH	C.O.	COURT NO.	Order Dtd. 2024-04-26	CRIMINAL	(Seat

3			1256/ 2024			15		MISC	t No - 5)
1 5 4	39551 /2024	29.04.2 024	CRLMC - 5633/ 2015	JANMAJAYA PARIDA	C.O.	COURT NO. 3	Order Dtd. 2024-04-25		(S ea t No - 5)
1 5 5	39552 /2024	29.04.2 024	CRLMC - 1044/ 2024	P.R. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-04-26	CRIMI NAL MISC	(S ea t No - 6)
1 5 6	39553 /2024	29.04.2 024	CRLMC - 525/2 024	J DASH	C.O.	COURT NO. 15	Order Dtd. 2024-04-24		(S ea t No - 6)
1 5 7	39554 /2024	29.04.2 024	CRLMC - 1137/ 2013	J. PARIDA	C.O.	COURT NO. 3	Order Dtd. 2023-07-06	CRIMI NAL MISC	(S ea t No - 2)
1 5 8	39555 /2024	29.04.2 024	WP (C) - 8149/ 2021	T. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-04-24	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 7)
1 5 9	39556 /2024	29.04.2 024	CRLMC - 559/2 024	K K NATH	C.O.	COURT NO. 15	Order Dtd. 2024-04-26	CRIMI NAL MISC	(S ea t No - 5)
1 6 0	39557 /2024	29.04.2 024	CRLMC - 118/2 024	S CHOUIDHURY	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	CRIMI NAL MISC	(S ea t No - 2)
1 6 1	39558 /2024	29.04.2 024	CRLMC - 3621/ 2011	J. PARIDA	C.O.	COURT NO. 3	Order Dtd. 2023-07-06		(S ea t No - 2)

162	39559/2024	29.04.2024	CRLMC - 881/2024	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-04-25	CRIMINAL MISC	(Seat No - 2)
163	39560/2024	29.04.2024	CRLMC - 4424/2023	S CHOUIDHURY	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	CRIMINAL MISC	(Seat No - 4)
164	39561/2024	29.04.2024	WP (C) - 12446/2018	G C BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 112)
165	39562/2024	29.04.2024	WP (C) - 13239/2018	G C BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 109)
166	39563/2024	29.04.2024	CONTC - 2804/2024	P.K. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-04-26		(Seat No - 109)
167	39564/2024	29.04.2024	WP (C) - 9574/2024	D K DEHURY	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	WRIT BRANCH H-8	(Seat No - 29)
168	39565/2024	29.04.2024	WP (C) - 12449/2018	G.C. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 112)
169	39566/2024	29.04.2024	WP (C) - 3322/2017	M/S.DINESH KU.PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-04-19	WRIT BRANCH H-3	(Seat No - 28)

)
170	39567/2024	29.04.2024	WP (C) - 1169/2017	F. BAGUA	C.O.	COURT NO. 15	Order Dtd. 2024-04-19		(Seat No - 28)
171	39569/2024	29.04.2024	WP (C) - 9100/2024	K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-05-16	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 123)
172	39570/2024	29.04.2024	MATA-422/2023	K. N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-06-20	FIRST APPEAL	(Seat No - 4)
173	39572/2024	29.04.2024	CRLA-40/2024	T.R. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-08-16	CRIMINAL APPEAL	(Seat No - 10)
174	39573/2024	29.04.2024	WP (C) - 18124/2016	G. SUNDARA	C.O.	COURT NO. 5	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 108)
175	39574/2024	29.04.2024	WP (C) - 9442/2024	P. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-04-23	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 104)
176	39575/2024	29.04.2024	CRP-16/2024	B DAS	C.O.	COURT NO. 5	Order Dtd. 2024-04-25	CIVIL REVISION	(Seat No - 1)
177	39576/2024	29.04.2024	CONTC - 2910/2024	M R SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04-26		(Seat No -)

									1)
178	39578/2024	29.04.2024	CONTC - 2588/2024	B K SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-04-26	CONTE MPT	(Seat No - 9)
179	39579/2024	29.04.2024	CONTC - 8346/2023	BISWAJIT DAS	C.O.	COURT NO. 5	Order Dtd. 2024-04-26	CONTE MPT	(Seat No - 7)
180	39580/2024	29.04.2024	WP (C) - 9849/2024	PC DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-25	WRIT BRANC H-3	(Seat No - 28)
181	39581/2024	29.04.2024	WP (C) - 10275/2024	DK NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-25	WRIT BRANC H-7	(Seat No - 5)
182	39582/2024	29.04.2024	WA- 2688/2023	S.K. MEHERULLA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-11-07		(Seat No - 5)
183	39583/2024	29.04.2024	CONTC - 2928/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(Seat No - 5)
184	39584/2024	29.04.2024	WP (C) - 9823/2024	PR PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-25	WRIT BRANC H-3	(Seat No - 28)
185	39586/2024	29.04.2024	CRLMA - 67/2024	DILLIP KU MALLIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-25	BAIL-1	(Seat No - 5)
188	39587/2024	29.04.2024	WP (C) -	M.R.ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-04-25		(Seat No - 5)

6			8923/ 2024			OLD			t No - 5)
1 8 7	39588 /2024	29.04.2 024	ABLAP L- 3334/ 2024	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-24	BAIL- 1	(S ea t No - 5)
1 8 8	39589 /2024	29.04.2 024	BLAPL - 13338 /2023	J.KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-25	BAIL- 1	(S ea t No - 3)
1 8 9	39590 /2024	29.04.2 024	CRLA- 110/2 024	ASHUTOSH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-25	CRIMI NAL APPEA L	(S ea t No - 10)
1 9 0	39592 /2024	29.04.2 024	CONTC - 5665/ 2022	T.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	CONTE MPT	(S ea t No - 2)
1 9 1	39593 /2024	29.04.2 024	CRP- 11/20 24	A K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-25	CIVIL REVIS ION	(S ea t No - 1)
1 9 2	39594 /2024	29.04.2 024	CONTC - 2667/ 2024	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(S ea t No - 1)
1 9 3	39596 /2024	29.04.2 024	CONTC - 2694/ 2024	BK SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(S ea t No - 1)
1 9 4	39597 /2024	29.04.2 024	CONTC - 2906/ 2024	,MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(S ea t No - 1)

195	39598/2024	29.04.2024	CONTC - 2908/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(Seat No - 1)
196	39599/2024	29.04.2024	RSA-261/2002	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	SECOND APPEAL	(Seat No - 3)
197	39600/2024	29.04.2024	MSA-1/2003	P.K.DASH	C.O.	COURT NO. 1	Order Dtd. 2024-04-26	MISC. APPEAL SEC.	(Seat No - 5)
198	39601/2024	29.04.2024	SA-71/1994	T.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-25	SECOND APPEAL	(Seat No - 3)
199	39602/2024	29.04.2024	WP (C) - 3715/2009	D NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-26	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 119)
200	39603/2024	29.04.2024	WP (C) - 3715/2009	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-26	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 119)
201	39604/2024	29.04.2024	WPC (OAC) - 1111/2017	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-26	OA Branch	(Seat No - 1)
202	39605/2024	29.04.2024	WPC (OAC) - 815/2017	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-26	OA Branch	(Seat No - 1)
203	39606/2024	29.04.2024	ABLAP L-3808/	HK MALLICK	C.O.	CHIEF JUSTICE'S	Order Dtd. 2024-04-26	BAIL-2	(Seat No - 1)

			2024			COURT			No - 10)
204	39607/2024	29.04.2024	ABLAP L-3807/2024	S.K.BHANJADEO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-26		(Seat No - 10)
205	39608/2024	29.04.2024	ABLAP L-3794/2024	S.K.BHANJADEO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-26	BAIL-1	(Seat No - 1)
206	39609/2024	29.04.2024	ABLAP L-3842/2024	N ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-04-26	BAIL-1	(Seat No - 5)
207	39610/2024	29.04.2024	ABLAP L-3792/2024	RK MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-04-26		(Seat No - 5)
208	39611/2024	29.04.2024	ABLAP L-3841/2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-26		(Seat No - 5)
209	39612/2024	29.04.2024	ABLAP L-3759/2024	A.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-25		(Seat No - 5)
210	39613/2024	29.04.2024	ABLAP L-3834/2024	SK BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-26		(Seat No - 5)
211	39614/2024	29.04.2024	ABLAP L-3833/2024	G SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-26	BAIL-2	(Seat No - 11)

)
2 1 2	39615 /2024	29.04.2 024	ABLAP L- 3739/ 2024	A.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-26		(S ea t No - 11)
2 1 3	39616 /2024	29.04.2 024	ABLAP L- 3820/ 2024	RK MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-04-26		(S ea t No - 11)
2 1 4	39617 /2024	29.04.2 024	ABLAP L- 3813/ 2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-26	BAIL- 2	(S ea t No - 11)
2 1 5	39618 /2024	29.04.2 024	ABLAP L- 3809/ 2024	PK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-26		(S ea t No - 11)
2 1 6	39619 /2024	29.04.2 024	ABLAP L- 3504/ 2024	A.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(S ea t No - 11)
2 1 7	39620 /2024	29.04.2 024	ABLAP L- 3490/ 2024	A.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	BAIL- 1	(S ea t No - 11)
2 1 8	39621 /2024	29.04.2 024	ABLAP L- 2238/ 2024	J.PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-26	BAIL- 1	(S ea t No - 5)
2 1 9	39622 /2024	29.04.2 024	ABLAP L- 2205/ 2024	A.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(S ea t No -)

									5)
2 2 0	39623 /2024	29.04.2 024	ABLAP L- 3814/ 2024	B.SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-26	BAIL- 1	(S ea t No - 2)
2 2 1	39624 /2024	29.04.2 024	ABLAP L- 3805/ 2024	S.K.BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2024-04-26	BAIL- 2	(S ea t No - 10)
2 2 2	39638 /2024	29.04.2 024	ABLAP L- 3499/ 2024	G SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	BAIL- 1	(S ea t No - 2)
2 2 3	39642 /2024	29.04.2 024	WP (C) - 1493/ 2018	M R SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	WRIT BRANC H-2	(S ea t No - 34)
2 2 4	39643 /2024	29.04.2 024	WP (C) - 352/2 017	D K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(S ea t No - 34)
2 2 5	39357 /2024	29.04.2 024	WP (C) - 9736/ 2024	D.BEHERA	GENE RAL		Order Dtd. 2024-04-24	WRIT BRANC H-2	(S ea t No - 34)
2 2 6	39359 /2024	29.04.2 024	CONTC - 2971/ 2024	MANAS PATI	GENE RAL		Order Dtd. 2024-04-26		(S ea t No - 34)
2 2 7	39360 /2024	29.04.2 024	CONTC - 2981/ 2024	MANAS PATI	GENE RAL		Order Dtd. 2024-04-26		(S ea t No - -

									34)
228	39361/2024	29.04.2024	WP(C) - 9750/2024	DHANESWARA BEHERA	GENERAL		Order Dtd. 2024-04-24	WRIT BRANCH-2	(Seat No - 34)
229	39362/2024	29.04.2024	CONTC - 3113/2024	. MANAS PATI	GENERAL		Order Dtd. 2024-04-26		(Seat No - 34)
230	39363/2024	29.04.2024	WP(C) - 10130/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-04-24	WRIT BRANCH-6	(Seat No - 36)
231	39372/2024	29.04.2024	WPC(OA) - 1305/2015	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures	OA Branch	(Seat No - 1)
232	39373/2024	29.04.2024	WP(C) - 6700/2023	CHANDAN KU NAYAK	GENERAL		Petition With Annexures	WRIT BRANCH-1	(Seat No - 2)
233	39379/2024	29.04.2024	WPC(OA) - 1281/2015	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures	OA Branch	(Seat No - 1)
234	39382/2024	29.04.2024	WP(C) - 9871/2024	MANAS PATI	GENERAL		Order Dtd. 2024-04-25	WRIT BRANCH-3	(Seat No - 28)
235	39383/2024	29.04.2024	CONTC - 2699/2024	M/S. MANAS PATI	GENERAL		Order Dtd. 2024-04-26		(Seat No -)

									28)
2 3 6	39387 /2024	29.04.2 024	CONTC - 2777/ 2024	M/S. MANAS PATI	GENE RAL		Order Dtd. 2024-04-26	CONTE MPT	(S ea t No - 4)
2 3 7	39389 /2024	29.04.2 024	WP (C) - 10015 /2024	MANAS PATI	GENE RAL		Order Dtd. 2024-04-25	WRIT BRANC H-5	(S ea t No - 32)
2 3 8	39392 /2024	29.04.2 024	WP (C) - 9245/ 2024	MANAS PATI	GENE RAL		Order Dtd. 2024-04-25	WRIT BRANC H-4	(S ea t No - 38)
2 3 9	39393 /2024	29.04.2 024	CONTC - 2885/ 2024	M/S. MANAS PATI	GENE RAL		Order Dtd. 2024-04-26		(S ea t No - 38)
2 4 0	39400 /2024	29.04.2 024	WP (C) - 9731/ 2024	DEBENDRA BEHERA	GENE RAL		Order Dtd. 2024-04-24	WRIT BRANC H-2	(S ea t No - 34)
2 4 1	39402 /2024	29.04.2 024	WP (C) - 9734/ 2024	DEBENDRA BEHERA	GENE RAL		Order Dtd. 2024-04-24	WRIT BRANC H-2	(S ea t No - 34)
2 4 2	39405 /2024	29.04.2 024	WP (C) - 9735/ 2024	DEBENDRA BEHERA	GENE RAL		Order Dtd. 2024-04-24	WRIT BRANC H-2	(S ea t No - 34)
2 4 3	39406 /2024	29.04.2 024	WP (C) - 2518/ 2024	SOUBHAGYA DASH	GENE RAL		Order Dtd. 2023-01-31	WRIT BRANC H-5	(S ea t

			2023						No-23)
244	39428/2024	29.04.2024	WA-2783/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-05	WRIT APPEAL	(Seat No-1)
245	39430/2024	29.04.2024	WA-2111/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-18	WRIT APPEAL	(Seat No-6)
246	39433/2024	29.04.2024	WA-2735/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-29	WRIT APPEAL	(Seat No-1)
247	39436/2024	29.04.2024	WA-1025/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-18	WRIT APPEAL	(Seat No-7)
248	39442/2024	29.04.2024	WA-1023/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-18	WRIT APPEAL	(Seat No-7)
249	39477/2024	29.04.2024	ABLAP L-2172/2024	SAROJINI PANDA	GENERAL		Order Dtd. 2024-04-19	BAIL-2	(Seat No-11)
250	39480/2024	29.04.2024	WA-1300/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-29	WRIT APPEAL	(Seat No-6)
251	39481/2024	29.04.2024	WA-716/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-24	WRIT APPEAL	(Seat No-7)

252	39484/2024	29.04.2024	WA-718/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-24	WRIT APPEAL	(Seat No - 7)
253	39571/2024	29.04.2024	CRLMC - 1206/2024	KUMAR KASHYAP	GENERAL		Order Dtd. 2024-04-22		(Seat No - 7)
254	39639/2024	29.04.2024	WP (C) - 11537/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-24	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 109)
255	39640/2024	29.04.2024	WP (C) - 21068/2017	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-24	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 114)
256	39641/2024	29.04.2024	CMP-306/2024	H.V.B.R.K.DORA	GENERAL		Order Dtd. 2024-04-29	WRIT BRANCH H-1	(Seat No - 30)
257	39413/2024	29.04.2024	WP (C) - 1316/2018	P K MISHRA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH H-1	(Seat No - 31)
258	39414/2024	29.04.2024	WP (C) - 866/2018	P K MISHRA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH H-7	(Seat No - 44)
259	39415/2024	29.04.2024	WP (C) - 4967/2007	B K BEHERA	GENERAL		Order Dtd. 2015-02-25		(Seat No - 44)

)
260	39416/2024	29.04.2024	WP (C) - 10406/2020	P K BEHERA	GENERAL		Order Dtd. 2024-04-23	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 107)
261	39417/2024	29.04.2024	WP (C) - 37945/2023	P N NAYAK	GENERAL		Order Dtd. 2024-02-08	WRIT BRANCH H-3	(Seat No - 28)
262	39418/2024	29.04.2024	WP (C) - 454/2017	P N NAYAK	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH H-2	(Seat No - 34)
263	39419/2024	29.04.2024	WPC (OAC) - 3656/2017	P N NAYAK	GENERAL		Order Dtd. 2023-05-12	OA Branch	(Seat No - 1)
264	39420/2024	29.04.2024	WPC (OA) - 1127/2013	P K PATTANAIK	GENERAL		Order Dtd. 2022-03-11 Petition, Affidavit,	OA Branch	(Seat No - 1)
265	39421/2024	29.04.2024	CRLA-99/2013	A K SWAIN	GENERAL		Order Dtd. 2013-02-21	CRIMINAL APPEAL	(Seat No - 6)
266	39422/2024	29.04.2024	CRLRE V-1254/2010	K C NAYAK	GENERAL		Order Dtd. 2010-11-03	CRIMINAL REVISION	(Seat No - 4)
267	39423/2024	29.04.2024	CRLRE V-545/2023	P K MSIHRA	GENERAL		Order Dtd. 2024-01-04	CRIMINAL REVISION	(Seat No - 5)
2	39424	29.04.2	SA-	J PKAR	GENE		Order Dtd.	SECON	(S

68	/2024	024	94/1990		RAL		2024-04-08	DAPPEAL	eat No - 7)
269	39425/2024	29.04.2024	WP (C) - 33598/2023	A T NAYAK	GENERAL		Order Dtd. 2023-10-18	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 110)
270	39426/2024	29.04.2024	WP (C) - 24923/2014	N K ROUT	GENERAL		Order Dtd. 2023-08-30 Annexure, Misc. case,	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 105)
271	39427/2024	29.04.2024	WP (C) - 42521/2023	N K ROUT	GENERAL		Order Dtd. 2024-04-24	WRIT BRANCH -6	(Seat No - 25)
272	39429/2024	29.04.2024	ABLAP L- 1798/2016	N SINGH	GENERAL		Order Dtd. 2016-09-01		(Seat No - 25)
273	39539/2024	29.04.2024	CRLMC - 2585/2021	S.K. DAS	GENERAL		Order Dtd. 2024-04-25	CRIMINAL MISC	(Seat No - 2)
274	39568/2024	29.04.2024	WP (C) - 17536/2021	NIRANJAN ROUT	GENERAL		Order Dtd. 2021-06-17	WRIT BRANCH -7	(Seat No - 18)
275	39577/2024	29.04.2024	WA- 1631/2022	P.K. ROUSTRAY	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No - 5)
2	39585	29.04.2	WA-	S.K. MEHERULLA	GENE		Order Dtd.		(S

76	/2024	024	2691/2023		RAL		2023-11-06		eat No - 5)
277	39591/2024	29.04.2024	WA-2687/2023	S.K. MEHERULLA	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(Seat No - 7)
278	39595/2024	29.04.2024	WA-2689/2023	S.K. MEHERULLA	GENERAL		PetitionAnnexure, Entire Order,	WRIT APPEAL	(Seat No - 7)
279	39625/2024	29.04.2024	SA-291/1991	CR NAYAK	GENERAL		Order Dtd. 2018-02-01		(Seat No - 7)
280	39626/2024	29.04.2024	WP (C) - 3659/2024	P L MISHRA	GENERAL		Order Dtd. 2024-02-22	WRIT BRANCH-6	(Seat No - 24)
281	39627/2024	29.04.2024	WP (C) - 17316/2020	B B MISHRA	GENERAL		Order Dtd. 2024-04-02	WRIT BRANCH-5	(Seat No - 32)
282	39628/2024	29.04.2024	WP (C) - 22891/2016	D K DEHURY	GENERAL		Order Dtd. 2024-04-05	WRIT BRANCH-3	(Seat No - 14)
283	39629/2024	29.04.2024	WP (C) - 6619/2023	K K SAHOO	GENERAL		Order Dtd. 2024-04-24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 116)
288	39630/2024	29.04.2024	RSA-462/2	D NAYAK	GENERAL		Decree	SECOND	(Seat

4			018				APPEAL	t No - 4)
285	39631/2024	29.04.2024	WP (C) - 7409/2015	B K MISHRA	GENERAL	Order Dtd. 2015-10-05	Petition, Annexure,	(Seat No - 4)
286	39632/2024	29.04.2024	WP (C) - 27362/2023	N K ROUT	GENERAL	Order Dtd. 2024-02-26	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 117)
287	39633/2024	29.04.2024	CRLA-309/2024	G BARIK	GENERAL	Order Dtd. 2024-04-24	CRIMINAL APPEAL	(Seat No - 10)
288	39634/2024	29.04.2024	WP (C) - 596/2024	P K JENA	GENERAL	Order Dtd. 2024-03-07	WRIT BRANCH H-4	(Seat No - 46)
289	39635/2024	29.04.2024	WP (C) - 23893/2019	P K JENA	GENERAL	Order Dtd. 2023-04-20	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 108)
290	39636/2024	29.04.2024	WPC (OAC) - 2358/2017	M R SAHOO	GENERAL	Order Dtd. 2024-01-29	OA Branch	(Seat No - 1)
291	39637/2024	29.04.2024	WPC (OAC) - 3245/2007	M K MOHANTY	GENERAL	Order Dtd. 2023-03-10	OA Branch	(Seat No - 1)

NIC